

ORISSA HIGH COURT

FILING REPORT AS ON :11/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009096/2023	MANU PALEI @ MUNA PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MURUDA /60 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000024/2022
2	BLAPL/0009097/2023	SK. SAGAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000216/2023
3	BLAPL/0009098/2023	JHINTU NAIK VS STATE OF ODISHA	JEETENDRA SAHU VS	ANDIRAKANCHA /26 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000010/2023
4	BLAPL/0009099/2023	KANDU MUNDA @ CHEREN @ HARICHARAN BANERJEE VS STATE OF ODISHA	RAJINMAYA KUMAR SAHU VS	TELKOI /152 /2021 ASSISTANT SESSIONS JUDGE,KEONJHAR(Kendujhar) ST/0000013/2022
5	BLAPL/0009100/2023	BABU @ BIBHU JALLY @ JALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /67 /2017 ASST. SESSIONS JUDGE,KHALLIKOTE(Ganjam) ST/0000057/2018
6	BLAPL/0009101/2023	SIPU @ KIRAN SETHI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	CUTTACK SADAR /151 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000306/2023
7	BLAPL/0009102/2023	BHAGATRAM JAGAT VS STATE OF ODISHA	CHANDANA MISHRA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000046/2023
8	BLAPL/0009103/2023	ASMINI RANJAN SWAIN VS STATE OF ODISHA	RABINDRA KUMAR LENKA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000121/2023
9	BLAPL/0009104/2023	CHANDRAKANTA ROUT VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	AINTHAPALI /359 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002435/2022
10	BLAPL/0009105/2023	NEERAJ VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000029/2023
11	BLAPL/0009106/2023	ABINASH @ AVINASH PATNAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	GUNUPUR /215 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000109/2022

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12	BLAPL/0009107/2023	RANJITA SAHOO VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000102/2023
13	BLAPL/0009108/2023	KANHA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /41 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000047/2022
14	BLAPL/0009109/2023	RANJAN BEHERA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000122/2023
15	BLAPL/0009110/2023	DEBASISH SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000018/2023
16	BLAPL/0009111/2023	SK. MOHIFUJ @ NABIN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KHURDA MODEL /288 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) ST/0000136/2022
17	BLAPL/0009112/2023	BHILU @ SAMAYA MURMU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UDALA /125 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000053/2021
18	BLAPL/0009113/2023	SHIVANI @ TAPASWINI MAHANANDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /391 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0001366/2023
19	BLAPL/0009114/2023	BIJU BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /79 /2023 S.D.J.M.,PADAMPUR(Bargarh) GR/0000692/2023
20	BLAPL/0009115/2023	AJAYA MOHARANA VS STATE OF ODISHA	HARIPAD MOHANTY VS	DHAULI PS /77 /2021 3RD ADJ BHUBANESWAR(Khordha) CT/0000107/2021
21	BLAPL/0009116/2023	SAMBHU MURMU VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	CHANDUA /37 /2009 () //
22	BLAPL/0009117/2023	SANJAY KUMAR SAHU VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /57 /2023 () //
23	BLAPL/0009118/2023	BIBHU PRASAD PANIGRAHI	CHHABI BEHERA	//0

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		VS	VS	()
24	BLAPL/0009119/2023	STATE OF ODISHA MD. ASIF	HAREKRUSHNA BABU	// KHETRARAJPUR /166 /2023
		VS	VS	()
25	BLAPL/0009120/2023	STATE OF ODISHA SIMANCHAL NAIK	CHANDANA MISHRA	// / /0
		VS	VS	()
26	BLAPL/0009121/2023	STATE OF ODISHA CHUNULAL AGRAWAL	JAGABANDHU SAHU	// BUDEN /79 /2023
		VS	VS	()
27	BLAPL/0009122/2023	STATE OF ODISHA PINKU JAL	MANDAKINI PANDA	// BOLANGIR TOWN /295 /2021
		VS	VS	()
28	BLAPL/0009123/2023	STATE OF ODISHA ANANTA MUKHI	ASUTOSH TRIPATHY	// ATHAMALLIK /56 /2015
		VS	VS	()
29	BLAPL/0009124/2023	STATE OF ODISHA ABINASH MISHRA	SATYABRATA MOHANTY	// MARKAT NAGAR /134 /2023
		VS	VS	()
30	BLAPL/0009125/2023	STATE OF ODISHA RAJA BHESRA	UDIT RANJAN JENA	// PUINTALA /121 /2023
		VS	VS	()
31	BLAPL/0009126/2023	STATE OF ODISHA DWARIKA GUPTA	PANCHANAN PANIGRAHI	// MOTANGA /123 /2023
		VS	VS	()
32	BLAPL/0009127/2023	STATE OF ODISHA DWARIKA GUPTA	PANCHANAN PANIGRAHI	// BANARAPAL /350 /2022
		VS	VS	()
33	BLAPL/0009128/2023	STATE OF ODISHA NILANCHAL NAYAK	SATYA RANJAN MULIA	// BADAGODA P.S. /361 /2023
		VS	VS	()
34	BLAPL/0009129/2023	STATE OF ODISHA SOUBHAGINI BISI	AJIT KUMAR MOHANTY	// NAWAPARA /143 /2014
		VS	VS	()

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35	BLAPL/0009130/2023	STATE OF ODISHA SOUBHAGINI BISI VS	AJIT KUMAR MOHANTY VS	// NAWAPARA /230 /2014 ()
36	BLAPL/0009131/2023	STATE OF ODISHA AMAR DAS VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /410 /2023 ()
37	BLAPL/0009132/2023	STATE OF ODISHA BARUN JHANKAR VS	MANDAKINI PANDA VS	// BANGOMUNDA /18 /2015 ()
38	BLAPL/0009133/2023	STATE OF ODISHA DAYANIDHI BARIHA VS	MANDAKINI PANDA VS	// LOISINGHA(BOLANGIR) /132 /2017 ()
39	BLAPL/0009134/2023	STATE OF ODISHA DILLIP SAHU VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /252 /2023 ()
40	BLAPL/0009135/2023	STATE OF ODISHA RADHESHYAM PASWAN VS	KASHINATH PATTANAIAK VS	// / /0 ()
41	BLAPL/0009136/2023	STATE OF ODISHA GUDU @ DILLIP PRADHAN VS	SANTOSH KUMAR MOHANTY VS	// DHARMASALA /161 /2023 ()
42	BLAPL/0009137/2023	STATE OF ODISHA PRAKASH KUMAR PATTANAIAK VS	HIMANSHU SEKHAR MISHRA VS	// / /0 ()
43	BLAPL/0009138/2023	STATE OF ODISHA RUSTAM KHAN VS	MANAS KUMAR CHAND VS	// EOW,BHUBANESWAR /6 /2023 ()
44	BLAPL/0009139/2023	STATE OF ODISHA SARAT BEHERA VS	SAKTI PRASAD DAS VS	// BHARATPUR PS /330 /2023 ()
45	BLAPL/0009140/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /278 /2023 () //

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46	BLAPL/0009141/2023	MADAN MOHAN SAMAL VS STATE OF ODISHA	PRINCEPEE RAY VS	//0 () //
47	BLAPL/0009142/2023	DILLIP SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /182 /2023 () //
48	BLAPL/0009143/2023	MITHUN KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BETNOTI /189 /2023 () //
49	BLAPL/0009144/2023	GANGADHAR NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /373 /2023 () //
50	BLAPL/0009145/2023	ANISH MANDAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JHARSUGUDA /391 /2023 () //
51	BLAPL/0009146/2023	HARIBOLA BHUE VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	ATTABIRA /21 /2023 () //
52	BLAPL/0009147/2023	KUMUDA MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /253 /2023 () //
53	BLAPL/0009148/2023	SRINIBASH MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /303 /2021 () //
54	BLAPL/0009149/2023	MOHAMMAD AOLAD SEKH VS STATE OF ODISHA	DALIRANI BEHURAY VS	BETNOTI /252 /2022 () //
55	BLAPL/0009150/2023	NABAGHANA KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //
56	BLAPL/0009151/2023	KANDURU PRADHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /247 /2021 () //
57	BLAPL/0009152/2023	SANJAY RAJWANSHI	CHANDANA MISHRA	//0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009153/2023	SIBANI SANKAR SABAT	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009154/2023	ROHIT SINGH RAJAWAT	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009155/2023	DHUBALESWAR SAHU	JAYADEBA BEHERA	KHAPRAKHOL /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009156/2023	BISHNUPRIYA PRADHAN	BISWAJIT MOHANTY	BHANJANAGAR /557 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009157/2023	VAIBHAV @ BAIBHAV SHARMA	CHINMAYA MOHANTY	JHARSUGUDA /457 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009158/2023	MAHENDRA BADAPARAJA @ TUKUNA	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009159/2023	RUDRA NARAYAN NAIK	SMRUTI RANJAN ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0009160/2023	LAXMI NARAYAN BEHERA	AKSHAYA KUMAR SAHOO	SINAPALI /68 /2015
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0009161/2023	SAROJ SAHOO @ SAROJ SAHU	BIJAY KUMAR BEHERA	BADAGODA P.S. /396 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0009162/2023	DIGBIJAYA PATTANAIK	DURGA PRASAD DHAL	CUTTACK SADAR /219 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0009163/2023	ATUL RAJ	ANANTA NARAYAN PATTANAYAK	MAIDALPUR /40 /2023
		VS	VS	()

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69	BLAPL/0009164/2023	STATE OF ODISHA MANIKA GUNTHA VS	DIPTI RANJAN BHOKTA VS	// PADWA /78 /2023 ()
70	BLAPL/0009165/2023	STATE OF ODISHA BAHADUR @ PRASANTA KUMAR BARAD @ BARAL ROHIT RANJAN RAY VS	VS	// BEGUNIA P.S. /213 /2023 ()
71	BLAPL/0009166/2023	STATE OF ODISHA Goutam Puhan VS	APURBA DAS VS	// / /0 ()
72	CMAPL/0000583/2023	State Of Odisha PRADEEP KUMAR NANDA VS	BIBHU PRASAD DAS VS	// // ()
73	CMAPL/0000584/2023	STATE OF ODISHA BAMADEV DAS VS	ADV. VS	// // ()
74	CMAPL/0000585/2023	C.D.A., CUTTACK SUPRAVA PANDA @ MISHRA VS	ADV VS	// // ()
75	CMAPL/0000586/2023	ASHMIN KUMAR MISHRA BAIDESHI SAHOO VS	ADV. VS	// // ()
76	CMAPL/0000587/2023	STATE OF ODISHA RAMESH CHANDRA PADHY VS	ADV. VS	// // ()
77	CMAPL/0000588/2023	STATE OF ODISHA SABITRI PANDA VS	ADV. VS	// // ()
78	CMAPL/0000589/2023	STATE OF ODISHA MADHUSMITA PATTNAIK VS	ADV. VS	// // ()
79	CMAPL/0000590/2023	STATE OF ODISHA M.C. OF LENKUDIPADA HIGH SCHOOL VS	ADV. VS	// // ()
		STATE OF ODISHA		//

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80	CMP/0000894/2023	TRILOCHANA MEHER VS SUSHILA BEHERA	TIKERAM MEHER VS	// 0 //
81	CMP/0000895/2023	SUBRAT DEBATA VS SHAILOJA SHANKAR SINGH DEO	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
82	CMP/0000896/2023	PURNIMASI BHUYAN VS SUKHADA DAS	VIVEKANAND JENA VS	// 0 //
83	CMP/0000897/2023	BAIJAYANTI MALLICK VS SUMIT KUMAR DAS	SUVASHISH PATTANAIK VS	// 0 //
84	CMP/0000898/2023	JOSADA CHOUDHURY VS HARIRAM CHOUDHURY	ASHOK DAS VS	// 0 //
85	CONTC/0005901/2023	BHAGABATI @ BHAGABATI SANDHA VS S. SAMPAD KUMAR, DY. CHIEF LABOUR COMMNR. (CENTRAL)	PRADEEP KUMAR DAS (1) VS	// 0 //
86	CONTC/0005902/2023	RAKESH ROSHAN DAS VS DR. UDAI SHANKAR AWASTHI, M.D., INDIAN FARMERS AND FERTILIZERS CO OPERATIVE LTD.	ADV. VS	// 0 //
87	CONTC/0005903/2023	SYED DILSAD ALI VS TAHASILDAR, DERABIS, KENDRAPARA	ADV. VS	// 0 //
88	CONTC/0005904/2023	MUNA PANI VS SUBRATA KUMAR NAYAK, SUPERINTENDING ENGINEER, ANGUL IRRIGATION DIVISION, ATHAMALLIK	ANIRUDH SANGANERIA VS	// 0 //
89	CONTC/0005905/2023	MUNA PANI VS SUBRATA KUMAR NAYAK, SUPTD. ENGNJR., ANGUL IRRIGATION DIVN.	A. SANGANERIA VS	// 0 //
90	CONTC/0005906/2023	MUNA PANI VS SANJIB KUMAR PATTNAIK, SUPERINTENDING ENGINEER, R.L.B.C. DIVISION, KAMAKHYANAGAR//	ANIRUDH SANGANERIA VS	// 0 //
91	CONTC/0005907/2023	GURU GOVINDA SAMAL	ADV.	//

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		VS	VS	0
92	CONTC/0005908/2023	RAJIV LOCHAN SINGH, SECY., O.S.S.C., BBSR SK SAIFUR RAHEMAN	ADV	//
		VS	VS	0
93	CONTC/0005909/2023	V.V. YADAB, I.A.S. HARIHAR MOHANTY	ADV.	//
		VS	VS	0
94	CONTC/0005910/2023	NIKUNJA BIHARI DHAL, IAS KRUSHNA CHANDRA BEHERA	adv.	//
		VS	VS	0
95	CONTC/0005911/2023	SUSHIL KUMAR LOHANI, I.A.S. MAHESWAR JENA	MAHESWAR MOHANTY	//
		VS	VS	0
96	CONTC/0005912/2023	SOUBHAGYA RANJAN PANDA, OAS A(S.B) ROJALIN MOHAPATRA	MANOJ KUMAR MOHANTY 2	//
		VS	VS	0
97	CONTC/0005913/2023	ROHIT KUMAR LENKA, IAS AMULYA NAYAK	HRUDANANDA MOHAPATRA	//
		VS	VS	0
98	CONTC/0005914/2023	SHALINI PANDIT, I.A.S. VILLAGERS OF NARASINGHAGADA, GANJAM	ADV	//
		VS	VS	0
99	CONTC/0005915/2023	SHALINI PANDIT, I.A.S. SUNITA SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
100	CONTC/0005916/2023	ALOK KUMAR KAR SUVRAJIT BEHERA	ADV.	//
		VS	VS	0
101	CONTC/0005917/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, H.O.D. BUILDING, BBSR J. RAMA MURTY	ADV.	//
		VS	VS	0
102	CONTC/0005918/2023	ANU GARG, IAS BHAGABAN NAYAK	ADV	//
		VS	VS	0

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103	CONTC/0005919/2023	VEER VIKRAM YADAV, I.A.S. GOURANGA CHARAN SAMAL VS	ADV VS	// // 0
104	CONTC/0005920/2023	VEER VIKRAM YADAV, I.A.S. SUDHANSU SEKHAR MISHRA VS	ADV VS	// // 0
105	CONTC/0005921/2023	VEER VIKRAM YADAV, I.A.S. FAKIR CHARAN BEHERA VS	ADV. VS	// // 0
106	CONTC/0005922/2023	SATYABRATA SAHU, IAS TRILOCHAN SAHOO VS	ADV VS	// // 0
107	CONTC/0005923/2023	VEER VIKRAM YADAV, I.A.S. KRUTIBAS PARIDA VS	ADV VS	// // 0
108	CONTC/0005924/2023	VEER VIKRAM YADAV, I.A.S. SATRUGHAN NAYAK VS MANORANJAN MOHAPATRA, OAS(1)	ARCHANA MOHANTY VS	// // 0 //
109	CONTC/0005925/2023	BHISMA LOCHAN SARANGI VS VEER VIKRAM YADAV, I.A.S.	ADV VS	// // 0 //
110	CONTC/0005926/2023	GITANJALI PATI VS SATYA RANJAN SAHOO, OAS	ADV. VS	// // 0 //
111	CONTC/0005927/2023	SUSANTA KUMAR PAL VS VEER VIKRAM YADAV, I.A.S.	ADV VS	// // 0 //
112	CONTC/0005928/2023	SRIDHAR PAL VS DATTARAYA BHAUSAHEB SHINDE, I.A.S.	ADV VS	// // 0 //
113	CONTC/0005929/2023	RAJ KISHORE DAS VS ROOPA ROSHAN SAHOO, I.A.S.	ADV VS	// // 0 //

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114	CONTC/0005930/2023	RASHMIRANJAN BEHERA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
115	CONTC/0005931/2023	DILLI RANJAN KHUNTIA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
116	CONTC/0005932/2023	NIRANJAN DAS VS ASWATHI S, I.A.S.	ADV VS	// 0 //
117	CONTC/0005933/2023	TIRYAK KUMAR SAMANT VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR	ADV VS	// 0 //
118	CONTC/0005934/2023	MONALISA BEHERA VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR	ADV VS	// 0 //
119	CONTC/0005935/2023	DR. IPSITA MISHRA VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR	ADV VS	// 0 //
120	CONTC/0005936/2023	DWARIKA MOHAN DAS VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR	ADV VS	// 0 //
121	CONTC/0005937/2023	DR.PRABHAT KUMAR PADHI VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR	ADV VS	// 0 //
122	CONTC/0005938/2023	TAPAN KUMAR PALAI VS LOPAMUDRA MOHANTY, REGISTRAR, OUAT, BBSR	ADV VS	// 0 //
123	CONTC/0005939/2023	AJAYA KUMAR DIXIT @ DIKHIT VS PRIYA RANJAN NAYAK, IIC KAKATPUR	ALOK KUMAR MOHAPATRA VS	// 0 //
124	CONTC/0005940/2023	RABINDRA SAHANI VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
125	CONTC/0005941/2023	LAXMIDHAR MAJHI	ADV.	//

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		VS	VS	()
126	CONTC/0005942/2023	VIR VIKRAM YADAV, SECY., FOOD SUPPLY AND CONSUMER WELFARE DEPT. KRUSHNA CHANDRA PRADHAN	BIKRAM KESHARI MOHANTY	//
		VS	VS	()
127	CONTC/0005943/2023	DEO RANJAN KUMAR SINGH, I.A.S. NITYANANDA MOHANTY	ADV	//
		VS	VS	()
128	CONTC/0005944/2023	SURESH KUMAR VASHISHTH, I.A.S. ASUTOSH RATH	ADV.	//
		VS	VS	()
129	CONTC/0005945/2023	ANU GARG, IAS NABAKISHORE SAHU	ADV.	//
		VS	VS	()
130	CONTC/0005946/2023	ASWATHY S., IAS PRAKASH ROADLINES CORPORATION LTD., KOLKATA	ADV.	//
		VS	VS	()
131	CONTC/0005947/2023	O.P. SINGH, CHAIRMAN CUM M.D., MCL KAILASH CHANDRA MUDULI	ADV	//
		VS	VS	()
132	CONTC/0005948/2023	ASWATHY S., I.A.S. DR. SUSHAMA MISHRA	ADV	//
		VS	VS	()
133	CONTC/0005949/2023	AUROBINDA AGARWAL, I.A.S. SANGHAMITRA PATTANAİK	ADV	//
		VS	VS	()
134	CONTC/0005950/2023	ASWATHY S., I.A.S. NANDAN MOHANTY	ADV	//
		VS	VS	()
135	CRLA/0000899/2023	ASWATHY S., I.A.S. PARSURAM PATEL	JAGABANDHU SAHU	DEOGAON /152 /2023
		VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000030/2023
136	CRLA/0000900/2023	SISHUPAL BHUE	PUSPAMITRA MOHAPATRA	barpalli /201 /2013
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000901/2023	STATE OF ODISHA GURU PRASAD MURMU @ RAKESH VS	MANOJ KUMAR MOHANTY (2) VS	// BARIPADA TOWN /76 /2015 ()
138	CRLA/0000902/2023	STATE OF ODISHA CHANDAN @ DEBASIS DAS VS	ABHISHEK PRADHAN VS	// BHADRAK RURAL /600 /2018 ()
139	CRLA/0000903/2023	STATE OF ODISHA GOBINDA SAHU VS	SURYAKANTA DWIBEDI VS	// DUNGURIPALI /155 /2015 ()
140	CRLA/0000904/2023	STATE OF ODISHA ROHIT SAHU @ JNUNTU VS	ANJAN KUMAR BISWAL VS	// BARIPADA TOWN /148 /2013 ()
141	CRLLP/0000057/2023	STATE OF ODISHA PRAGNYA PARIMITA DASH VS	KRUSHNA CHANDRA DASH VS	// DHUSURI /226 /2013 ()
142	CRLMA/0000307/2023	KALPANA PANDA BASUDEV NAIK@BASUDEV VS	ADV. VS	// SONEPUR /324 /2021 ()
143	CRLMA/0000308/2023	STATE OF ODISHA ASHOK SAHOO VS	ADV. VS	// / /0 ()
144	CRLMA/0000309/2023	STATE OF ODISHA ASHOK SAHOO VS	ADV. VS	// / /0 ()
145	CRLMC/0003556/2023	STATE OF ODISHA LAXMI NARAYAN DEEP@ SONU TANDI VS	JYOTIRMAYA SAHOO VS	// BARGARH /433 /2023 ()
146	CRLMC/0003557/2023	STATE OF ODISHA PRASANTA KUMAR PANIGRAHI VS	SANTOSH KUMAR NANDA VS	// KORAPUT VIGILANCE /35 /2009 ()
147	CRLMC/0003558/2023	STATE OF ODISHA(VIG.) LOKNATH BARIK@MUNA VS	BIBHUTI BHUSAN NANDA VS	// CUTTACK SADAR /182 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003559/2023	RAMANATH SAHU VS STATE OF ODISHA	ASWINI KUMAR DASH VS	SAMBALPUR VIGILANCE /32 /2009 () //
149	CRLMC/0003560/2023	K. SITARAM SWAMY VS TAHASILDAR CUM EXECUTIVE MAGISTRATE, RAYAGADA	DEBASIS SARANGI VS	// /0 ()
150	CRLMC/0003561/2023	MOTI NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /44 /2018 () //
151	CRLMC/0003562/2023	JHINU MANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /78 /2020 () //
152	CRLMC/0003563/2023	SABITRI MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	MAHILA P.S.(BBSR) /168 /2022 () //
153	CRLMC/0003564/2023	JAYANTA MALLIK VS ANITA MALLIK	DHARMENDRA SETHY VS	// /0 ()
154	CRLMC/0003565/2023	LALIT KUMAR MOHANTA @ LALITA KUMAR MAHANTA VS STATE OF ODISHA(VIG.)	ANITA SARATHI DAS VS	// /0 ()
155	CRLMC/0003566/2023	SRINIVASH SAHOO VS MANMOHAN DASH	SUDEEP KUMAR SARANGI VS	// /0 ()
156	CRLMC/0003567/2023	SK. MOIUDDIN @ MAINA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KHAJURIPADA /111 /2019 () //
157	CRLMC/0003568/2023	M RAJESH PATRA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	RAIKIA /71 /2021 () //
158	CRLMC/0003569/2023	PRAVAT KUMAR CHAKRAVORTY VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// /0 ()
159	CRLMC/0003570/2023	PRAVAT KUMAR CHAKRAVORTY	SANTOSH KUMAR DWIVEDY	// /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0003571/2023	STATE OF ODISHA BIJAY KUMAR MANDAL	PRAKASH KUMAR MISHRA	// / /0
		VS	VS	()
161	CRLMC/0003572/2023	STATE OF ODISHA PUSPAREKHA NAYAK	JAYAKRISHNA MOHAPATRA	// / /0
		VS	VS	()
162	CRLMC/0003573/2023	STATE OF ODISHA RAJAKISHORE BALIARSINGH	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /39 /2015
		VS	VS	()
163	CRLMC/0003574/2023	STATE OF ODISHA BAPI SAHU	SAIBRATA RATH	// Bamapada (Industrial Area) /140 /2022
		VS	VS	()
164	CRLMC/0003575/2023	STATE OF ODISHA JAYANTA JENA @ SUKURA	SATYAJIT MOHAPATRA 2	// NILGIRI /262 /2016
		VS	VS	()
165	CRLMC/0003576/2023	STATE OF ODISHA CHINAPPAN SHANMUGAN	ANSHUMAN RAY	// CHANDRASEKHARPUR /234 /2023
		VS	VS	()
166	CRLMC/0003577/2023	STATE OF ODISHA GOLAK MAHANKUDA	TUKUNA KUMAR MISHRA	// GUNUPUR /162 /2018
		VS	VS	()
167	CRLMC/0003578/2023	STATE OF ODISHA PRADIP KUMAR BHATTA	ACHYUTANANDA PATTANAİK	// / /0
		VS	VS	()
168	CRLMC/0003579/2023	STATE OF ODISHA BHAGU SAGARIA	TUKUNA KUMAR MISHRA	// KORAPUT SADAR /6 /2014
		VS	VS	()
169	CRLMC/0003580/2023	STATE OF ODISHA SAMĒL DIGAL @ SASWAT KU. DIGAL	PRAMOD CHANDRA SEJPADA	// PHIRINGIA /106 /2021
		VS	VS	()
170	CRLMC/0003581/2023	STATE OF ODISHA BIJAYALAXMI SWAIN	DEEPAK RANJAN SUNDARAY	// CHANDRASEKHARPUR /495 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003582/2023	STATE OF ODISHA PRATIMA MISHRA VS	JAYDEEP PAL VS	// / /0 ()
172	CRLMC/0003583/2023	STATE OF ODISHA SRIKANTA @ TIKINA NAHAK VS	DURGA PRASAD DHAL VS	// KHALLIKOTE /124 /2016 ()
173	CRLMC/0003584/2023	STATE OF ODISHA RITESH KUMAR DASH VS	BISWAJIT NAYAK VS	// SECTOR-19 /48 /2023 ()
174	CRLMP/0001589/2023	STATE OF ODISHA KUNI MALLICK VS	SUSHANTA HARICHANDAN VS	// / /0 ()
175	CRLMP/0001590/2023	SUPERINTENDENT OF POLICE, JAGATSINGHPUR ANUPAMA BINDHANI VS	SATYAJIT MOHAPATRA (2) VS	// / /0 ()
176	CRLMP/0001591/2023	STATE OF ODISHA SUBASH MOHAPATRA VS	SATYAJIT MOHAPATRA (2) VS	// / /0 ()
177	CRLMP/0001592/2023	STATE OF ODISHA ASHOK SHARMA @ ASHOK KUMAR SHARMA VS	ARIJEET MISHRA VS	// / /0 ()
178	CRLMP/0001593/2023	STATE OF ODISHA MANI CHARAN JENA VS	DIPTI RANJAN MOHAPATRA VS	// / /0 ()
179	CRLMP/0001594/2023	STATE OF ODISHA SANJAY KUMAR NAIK @ SANJAY NAIK VS	ADITYA MISHRA VS	// / /0 ()
180	CRLMP/0001595/2023	STATE OF ODISHA PUJA SAMAL VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
181	CRLMP/0001596/2023	STATE OF ODISHA PRAFULLA GIRI VS	TUSHAR KANTA SAHOO VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001597/2023	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 0 //
183	CRLMP/0001598/2023	BANITA BALABANTARAY VS STATE OF ODISHA	SK.KALIMUDDIN VS	//0 0 //
184	CRLREV/0000414/2023	PRAKASH CHANDRA SWAIN @ PRAKASH KUMAR SWAIN VS STATE OF ODISHA	SWAMI KUMAR DASH VS	BHUBAN /430 /2022 0 //
185	CRLREV/0000415/2023	SK. RAFIQ ALI VS APSANA PERWEEN	PRAGNAYA NANDA PATTNAIK VS	//0 0 //
186	FAO/0000367/2023	KALU KHAN @ JULFIKAR KHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
187	MACA/0000772/2023	SRIDHAR MOHARANA VS RANGSA RAJU UDDRAJU	SATYABHUSAN DAS VS	// 0 //
188	MACA/0000773/2023	MANAGER LEGAL, CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. VS KHIRODA KUMARI SADANGI	SOMNATH ROY VS	// 0 //
189	MACA/0000774/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.SOMNATH ROY VS GAYATRI DASS	SOMNATH ROY VS	// 0 //
190	MACA/0000775/2023	TANMAY KUMAR PRADHAN VS JAGABANDHU SATAPATHY	BHAGIRATHI DASH VS	// 0 //
191	MACA/0000776/2023	UNIVERSAL SOMPO G.I.CO. LTD. VS SUSHANT KUMAR BEHERA	G.P DUTTA VS	// 0 //
192	MACA/0000777/2023	PRATIBHA KUMARI BARAL VS JANARDAN PATTNAIK	BISWAJIT MOHANTY VS	// 0 //
193	MACA/0000778/2023	GUNANIDHI BEHERA	BISWAJIT MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MACA/0000779/2023	BASUDHA DAS DIVL. MANAGER, UNIVERSAL SOMPO G.I.CO.LTD.	G.P DUTTA	//
		VS	VS	0
195	MATA/0000266/2023	KANDARPA BEHERA ARATI PRADHAN @ ROUT	SANTOSH KUMAR DWIVEDI	//
		VS	VS	0
196	RPFAM/0000248/2023	CHANDRASEKHAR PRADHAN RAJANIKANTA MAHALIK	PRASANTA KUMAR PANDA	//
		VS	VS	0
197	RPFAM/0000249/2023	DEBASHREE MOHANTY BAIKUNTHA SAHU	KOUSHIK ANANDA GURU	//
		VS	VS	0
198	RSA/0000353/2023	CHANDRAMA SAHU STATE OF ODISHA	SWAYAMBHU MISHRA, A.S.C.	//
		VS	VS	0
199	RVWPET/0000331/2023	M/S. MISRILAL DHARMA CHAND PVT. LTD. MANOHAR MOHANTY	ADV	//
		VS	VS	0
200	TRP(C)/0000252/2023	STATE OF ODISHA CHARAN SAMANTARAY	KALYAN PATNAIK	//
		VS	VS	0
201	TRP(C)/0000253/2023	SUSBHASMSITA BALIARSINGH LIZA MOHANTY	PRAMOD KUMAR BOHIDAR	//
		VS	VS	0
202	TRP(C)/0000254/2023	SHANKAR PRASAD DAS PUSPAREKHA NAYAK	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
203	TRP(C)/0000255/2023	KRUSHNA PRASAD MOHANTY RASHMITA SAHOO @ SAHU	BHAGABAN MOHANTY	//
		VS	VS	0
204	TRP(C)/0000256/2023	OMPRAVUPRASAD SAHU PINKY PRADHAN@JENA	DEEPAK KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	TRPCRL/000068/2023	SOURAV KESHARI JENA SANJAY GARIA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// GOVINDPUR /9 /2017 ()
206	WA/0001927/2023	STATE OF ODISHA VS DR. SANJAY KUMAR MAHAPATRA	UTTAM KUMAR SAHOO, A.S.C. VS	// () //
207	WA/0001928/2023	STATE OF ODISHA VS KAILASH CHANDRA BARIK	SASWAT DAS, A.G.A VS	// () //
208	WA/0001929/2023	NADIA CHAND BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// () //
209	WA/0001930/2023	JAGAN DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
210	WA/0001931/2023	STATE OF ODISHA VS SURAJ KUMBHAR	SAILAZA NANDAN DAS, A.S.C. VS	// () //
211	WA/0001932/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., VS ADITYA NARAYAN MISHRA	OBISHASHISH PATTANAIAK, A.G.A. VS	// () //
212	WA/0001933/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., VS RAJA KISHORE BEHERA	OBISHASHISH PATTANAIAK, A.G.A. VS	// () //
213	WA/0001934/2023	STATE OF ODISHA VS NETRANANDA SWAIN	PUSHPARAJ BHARADWAJ,A.S.C VS	// () //
214	WA/0001935/2023	BIDULATA RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
215	WA/0001936/2023	STATE OF ODISHA VS PRAFULLA KUMAR ROUT	TARUN PATNAIK,A.S.C VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001937/2023	DEBAKI RANA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
217	WA/0001938/2023	STATE OF ODISHA VS DHRUBA CHARAN BEHERA	TARUN PATNAIK,A.S.C VS	// 0 //
218	WA/0001939/2023	Commissioner Cum Secretary Of Health And Family Welfare VS Dr Satyapriya Naik	DEBANA RANJAN MAHAPATRA VS	// 0 //
219	WP(C)/0026007/2023	PUSPALATA DEVI VS THE STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
220	WP(C)/0026008/2023	SAMUEL MAJHI VS UNION OF INDIA	ER. DEBASHISHA HOTA VS	// 0 //
221	WP(C)/0026009/2023	PRADEEP KUMAR MAJHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
222	WP(C)/0026010/2023	SATYABAN SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
223	WP(C)/0026011/2023	NILAMPRAVA MOHANTY @ SWAIN VS SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD., BBSR	AJAYA KUMAR BARAL VS	// 0 //
224	WP(C)/0026012/2023	BAIJAYANTI MOHANTY @ PRADHAN VS SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD., BBSR	AJAYA KUMAR BARAL VS	// 0 //
225	WP(C)/0026013/2023	SUMATI JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
226	WP(C)/0026014/2023	MALAYA KUMAR NAYAK VS BRANCH MANAGER, TATA MOTORS FINANCE SOLUTION LTD., JAGATSINGHPUR	GIRIJA SANKAR MOHANTY VS	// 0 //
227	WP(C)/0026015/2023	PRADIP CHANDRA DAS	BISWAMBAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026016/2023	BIRANCHI GOUDABISI	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026017/2023	SANJAY SAWDIA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026018/2023	BAIDHARA RAUT	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026019/2023	BIBHUTI BHUSAN PATRO	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026020/2023	JITENDRANATH PRADHAN	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0026021/2023	SOUMENDRA NARAYAN PANIGRAHI	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0026022/2023	BISHNU PRASAD SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0026023/2023	CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN COOPERATIVE BANK LTD., CUTTACK	VS	//
		VS	VS	0
		M/S CUTTACK MEDICAL HALL, CUTTACK		//
236	WP(C)/0026024/2023	SAROJINI DAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0026025/2023	M/S SUBHALAXMI TRADERS, ANGUL	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		ASST. COMMISSIONER OF CGST AND CENTRAL EXCISE, ANGUL DIV.		//
238	WP(C)/0026026/2023	BABAJI CHARAN MALIK	SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0026027/2023	STATE OF ODISHA SHYAMANANDA MOHAPATRA VS	PRASANNA KUMAR PANDA 3 VS	// // ()
240	WP(C)/0026028/2023	STATE OF ODISHA ANNAPURNA PATHI VS	BIBHUTI BHUSAN NANDA VS	// // ()
241	WP(C)/0026029/2023	TAHASILDAR BALIANTA, KHURDA PRAKASH CHANDRA GHANTA VS	DEEPANKAR PANIGRAHY VS	// // ()
242	WP(C)/0026030/2023	STATE OF ODISHA MAA SANTOSHI WSHG, GANJAM VS	LAXMIDHAR DASH VS	// // ()
243	WP(C)/0026031/2023	STATE OF ODISHA BIRALA BASINI NAYAK VS	KHIROD KUMAR SWAIN VS	// // ()
244	WP(C)/0026032/2023	STATE OF ODISHA ARUN KUMAR VS	PRASANTA KUMAR TRIPATHY VS	// // ()
245	WP(C)/0026033/2023	STATE OF ODISHA ROJALIN MOHAPATRA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
246	WP(C)/0026034/2023	STATE OF ODISHA JHUMURI NAYAK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
247	WP(C)/0026035/2023	STATE OF ODISHA SUREN DUTTA VS	SWAPNIL ROY VS	// // ()
248	WP(C)/0026036/2023	STATE OF ODISHA CHINMAYEE PANIGRAHI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
249	WP(C)/0026037/2023	STATE OF ODISHA PARSHURAM PANDA VS THE COLLECTOR, KHORDHA	BIPIN KUMAR NAYAK VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0026038/2023	HARAPRIYA PATRA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
251	WP(C)/0026039/2023	CHANDRABHANU BHOI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
252	WP(C)/0026040/2023	DR. SAI SIKAN JENA VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
253	WP(C)/0026041/2023	SABITA DASH VS THE STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
254	WP(C)/0026042/2023	SITAKANTA SAHU VS COMMNR.-CUM-SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT.	NIHAL RATH VS	// 0 //
255	WP(C)/0026043/2023	NIRUPAMA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
256	WP(C)/0026044/2023	M/S. SHAKTI MALTARE AND LEMONADE PVT. LTD. VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
257	WP(C)/0026045/2023	DHIREN KUMAR BISWAL VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
258	WP(C)/0026046/2023	BIREN KUMAR BISWAL VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
259	WP(C)/0026047/2023	GHASINATH MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
260	WP(C)/0026048/2023	SHANTILATA ROUT VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
261	WP(C)/0026049/2023	UDAY KUMAR ROUT	MANOJ OJHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0026050/2023	PRAHLAD SENAPATI	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0026051/2023	AKSHAYA KUMAR MOHANTY	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0026052/2023	SRIKANTA ROUT	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0026053/2023	KAMALAKANT DANDAPAT	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0026054/2023	NIRANJAN ROUT	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0026055/2023	MANI PARIDA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0026056/2023	DILLIP SHA	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0026057/2023	TRUPTI BISWAL	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0026058/2023	SATYABRATA ROUT	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0026059/2023	ANURADHA SIAL	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0026060/2023	SRIKANTA ROUT	MANOJ OJHA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0026061/2023	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	MANOJ OJHA VS	// // ()
274	WP(C)/0026062/2023	STATE OF ODISHA BENUMADHAB MOHAPATRA @ MAHAPATRA VS	SATYABRATA SENAPATI VS	// // ()
275	WP(C)/0026063/2023	STATE OF ODISHA KAMAL LOCHAN ROUT VS	MANOJ OJHA VS	// // ()
276	WP(C)/0026064/2023	STATE OF ODISHA DHIREN BISWAL VS	MANOJ OJHA VS	// // ()
277	WP(C)/0026065/2023	STATE OF ODISHA SANDHYA RANI PANDA VS	MANOJ OJHA VS	// // ()
278	WP(C)/0026066/2023	STATE OF ODISHA M/S. LALCHAND GEM AND JEWELLER PVT. LTD., Bhubaneswar VS	BIJANBAR ACHARYA VS	// // ()
279	WP(C)/0026067/2023	STATE TRANSPORT AUTHORITY, CUTTACK PRASANNA KUMAR MOHAPATRA VS	MANOJ OJHA VS	// // ()
280	WP(C)/0026068/2023	STATE OF ODISHA BHUBANANANDA BISWAL VS	JYOTIRMAY GUPTA VS	// // ()
281	WP(C)/0026069/2023	STATE OF ODISHA SURENDRA SENAPATI VS	MANOJ OJHA VS	// // ()
282	WP(C)/0026070/2023	STATE OF ODISHA RINA BEHERA VS	ASMIYA RANJAN MAJHI VS	// // ()
283	WP(C)/0026071/2023	STATE OF ODISHA RANU HALDAR VS SUB COLLECTOR, MALKANGIRI	PRATIK DASH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0026072/2023	BISHNUPRIYA DAS VS THE CHAIRMAN, OSSC, BBSR	KALPANA NAYAK VS	// 0 //
285	WP(C)/0026073/2023	SARASWATI RAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
286	WP(C)/0026074/2023	ALLADINI MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
287	WP(C)/0026075/2023	NIRANJAN PANDA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
288	WP(C)/0026076/2023	N.ANWESHA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
289	WP(C)/0026077/2023	BHARAT CHANDRA KHILAR @ BHARAT CHANDRA KUMAR VS BANK OF INDIA, MUMBAI	SOUGAT DASH VS	// 0 //
290	WP(C)/0026078/2023	SATYAJIT BISWAL VS COLLECTOR-CUM-DM, MAYURBHANJ	GYANESWAR SATPATHY VS	// 0 //
291	WP(C)/0026079/2023	SUBAL KUMAR MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	// 0 //
292	WP(C)/0026080/2023	RENUBALA PANDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
293	WP(C)/0026081/2023	SUDAM MEHER VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	// 0 //
294	WP(C)/0026082/2023	JAYASHREE BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
295	WP(C)/0026083/2023	NARESH KUMAR SAHU	ASISH KUMAR RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0026084/2023	KAIKEI DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0026085/2023	MAHADEBA DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0026086/2023	PRAFULLA KUMARI SWAIN	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0026087/2023	SAROJINI CHINDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0026088/2023	ASHOK KUMAR NAYAK	RAKESH BEHERA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0026089/2023	MANING DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0026090/2023	MAA MANGALA CONSTRUCTION PVT. LTD., KENDUJHAR	JAGAMOHAN PATTANAIK	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAX AND GST, CUTTACK		//
303	WP(C)/0026091/2023	M/S SNS INDUSTRIAL WORKS, ANGUL	JAGAMOHAN PATTANAIK	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0026092/2023	SHESHADEV NAIK	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0026093/2023	HRUSIKESH PATTNAIK	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0026094/2023	RAJKISHOR PRADHAN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0026095/2023	STATE OF ODISHA SRIMATI DEVI VS	PRAVAT KUMAR NAYAK VS	// // ()
308	WP(C)/0026096/2023	STATE OF ODISHA M/S MAA DURGA DISTRIBUTOR, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // ()
309	WP(C)/0026097/2023	AO CUM REGIONAL MANAGER, SBI, BERHAMPUR SHREE JAGANNATH MAHAAPRABHU BIJE PURI VS	ALOK KUMAR PANDA VS	// // ()
310	WP(C)/0026098/2023	STATE INFORMATION COMMISSION, BBSR JHARISANTI PAN VS	SAROJ KUMAR JEE VS	// // ()
311	WP(C)/0026099/2023	STATE OF ODISHA SHREE JAGANNATH MAHAPRABHU BIJE, PURI VS	ALOK KUMAR PANDA VS	// // ()
312	WP(C)/0026100/2023	STATE INFORMATION COMMISSION, ODISHA RAJ KUMAR MEHER VS	SAROJ KUMAR JEE VS	// // ()
313	WP(C)/0026101/2023	STATE OF ODISHA SANTOSH KUMAR PUJARI VS	HIMADRI KUMAR BISWAL VS	// // ()
314	WP(C)/0026102/2023	ORIENTAL BANK OF COMMERCE, CUTTACK BANDANA SETHI VS	RAVISHANKAR SAMAL VS	// // ()
315	WP(C)/0026103/2023	STATE OF ODISHA SURESH CHANDRA MIRDHA VS	DEBABRATA RATH VS	// // ()
316	WP(C)/0026104/2023	STATE OF ODISHA ARTATRANA BARIK VS	HIMANSHU BHUSAN DASH VS	// // ()
317	WP(C)/0026105/2023	STATE OF ODISHA DUSHASAN MANAHIRA VS	BAIDHAR SAHOO VS	// // ()
		REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0026106/2023	RAJKISHORE BEHERA VS HAREKRUSHNA BEHERA	MANOJ KUMAR PANDA VS	// 0 //
319	WP(C)/0026107/2023	M/S. JAY JAGANNATH TRANSPORT, BALASORE VS THE CHAIRMAN, INDIAN OIL CORPORATION LTD., MUMBAI	SOUGAT DASH VS	// 0 //
320	WP(C)/0026108/2023	GOURANGA CHARAN JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
321	WP(C)/0026109/2023	VEDANT KRISHAN LALL VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
322	WP(C)/0026110/2023	NURSINGH CHARAN BAIDYA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
323	WP(C)/0026111/2023	KALU DAKUA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
324	WP(C)/0026112/2023	SAMARENDRA SEKHAR DEO VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
325	WP(C)/0026113/2023	MAMATA NAYAK VS SUB-COLLECTOR, BANKI	BIBHUTI BHUSAN MISHRA VS	// 0 //
326	WP(C)/0026114/2023	SAILABALA PANDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
327	WP(C)/0026115/2023	GAYASUDDIN KHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0026116/2023	PRIYAMBADA SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
329	WP(C)/0026117/2023	DR. AJIT KUMAR MISHRA	SANJIB SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0026118/2023	STATE OF ODISHA JHANSI MOHANTY	SARADA PRASANNA SARANGI	//
		VS	VS	0
331	WP(C)/0026119/2023	STATE OF ODISHA BIREN PRADHAN	AVIJIT PATTNAIK	//
		VS	VS	0
332	WP(C)/0026120/2023	UNION OF INDIA BHASKAR CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
333	WP(C)/0026121/2023	STATE OF ODISHA DAMODAR PARHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0026122/2023	STATE OF ODISHA SAROJ KUMAR MANIK	DEBASIS PANIGRAHI	//
		VS	VS	0
335	WP(C)/0026123/2023	BISHNUPRIYA MANIK AMULYA KUMAR DAS	DEBASIS PANIGRAHI	//
		VS	VS	0
336	WP(C)/0026124/2023	STATE OF ODISHA ASI NAGAMANI @ A. NAGAMANI	SATYABRATA SUTAR	//
		VS	VS	0
337	WP(C)/0026125/2023	NIHAR RANJAN SWAIN PURNIMARANI JENA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
338	WP(C)/0026126/2023	STATE OF ODISHA PRATIBHA PRUSTY	SIDHARTHA SWAIN	//
		VS	VS	0
339	WP(C)/0026127/2023	STATE OF ODISHA SWAGATIKA BISOI	RAJESH RANJAN SAHOO	//
		VS	VS	0
340	WP(C)/0026128/2023	DEBASHISH NAIK SHALIMAR CHEMICAL WORKS (P) LTD., CALCUTTASATYA RANJAN PATI		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0026129/2023	STATE OF ODISHA M/S PROTECH TELELINKS, HIMACHAL PRADESH VS	SOUGAT MISHRA VS	// // ()
342	WP(C)/0026130/2023	STATE OF ODISHA BAIKUNTHA BEJA VS	DIPTI RANJAN BHOKTA VS	// // ()
343	WP(C)/0026131/2023	STATE OF ODISHA HEENA KAUSAR VS	DIPTI RANJAN BHOKTA VS	// // ()
344	WP(C)/0026132/2023	STATE OF ODISHA TILA MOHANTY VS	SARADA PRASANNA SARANGI VS	// // ()
345	WP(C)/0026133/2023	STATE OF ODISHA AKSHAYA KUMAR DAS VS	SRIKANTA MAHUNTA VS	// // ()
346	WP(C)/0026134/2023	UNION OF INDIA MANORANJAN SWAIN VS	PRASANNA KUMAR RATH VS	// // ()
347	WP(C)/0026135/2023	LAND ACQUISITION OFFICER, ANGUL PANKAJ SAMAL VS	PRASANNA KUMAR RATH (1) VS	// // ()
348	WP(C)/0026136/2023	STATE OF ODISHA SAKERA BEGAM VS	BISWARANJAN MAHARATHA VS	// // ()
349	WP(C)/0026137/2023	STATE OF ODISHA SANTOSH KUMAR MAJHI VS	BRAJA MOHAN SARANGI VS	// // ()
350	WP(C)/0026138/2023	STATE OF ODISHA CHANDAN SAHA VS	SIBA PRASAD SAHOO VS	// // ()
351	WP(C)/0026139/2023	THE AO, TATA CAPITAL HOUSING FINANCE LTD., MUMBAI SANTOSH KUMAR MAJHI VS	BRAJA MOHAN SARANGI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0026140/2023	PRAMILA BEHERA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
353	WP(C)/0026141/2023	RASHMI RANJAN BEHERA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
354	WP(C)/0026142/2023	M/S. SUBHALAXMI AGENCIES PVT. LTD. NAYAGAR VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
355	WP(C)/0026143/2023	SAROJINI SADANGI VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
356	WP(C)/0026144/2023	SURYAMANI PAL VS RTO, NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
357	WP(C)/0026145/2023	BALARAM KESWANI VS RTO, ROURKELA	BRAJA MOHAN SARANGI VS	// 0 //
358	WP(C)/0026146/2023	AMIT BARLA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
359	WP(C)/0026147/2023	BABAJI SETHI VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
360	WP(C)/0026148/2023	KISHAN KUMAR KARIA VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
361	WP(C)/0026149/2023	SANTOSH KUMAR MAJHI VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
362	WP(C)/0026150/2023	SANTOSH KUMAR MISHRA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
363	WP(C)/0026151/2023	LOCHAN SAHOO	SAPAN KUMAR PAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0026152/2023	SANTOSH KUMAR MAJHI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0026153/2023	NAREN KUMAR PANDA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026154/2023	TUNA NAYAK	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026155/2023	KANAKALATA PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0026156/2023	RANJAN KUMAR RAJ	BRAJA MOHAN SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
369	WP(C)/0026157/2023	BHAGIRATHI PATNAIK	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026158/2023	GOBINDA CHANDRA MOHARANA	BHABANI SANKAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0026159/2023	SOMANATH BADHEI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
372	WP(C)/0026160/2023	DR. AMAR KUMAR BHAGAT	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026161/2023	ABHIMANYU BHOI	SANDEEP RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026162/2023	RADHESHYAM BHAGAT	BHABANI SANKAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0026163/2023	STATE OF ODISHA DR. AMAR KUMAR BHAGAT VS	MANOJ KUMAR PATI VS	// // ()
376	WP(C)/0026164/2023	STATE OF ODISHA ANIMESHA DASH VS	SUBHAM SHARMA VS	// // ()
377	WP(C)/0026165/2023	STATE OF ODISHA SOMANATH PRADHAN VS	SUKANTA KUMAR NAYAK VS	// // ()
378	WP(C)/0026166/2023	STATE OF ODISHA NABAGHANA DEMONSTRATION MULTIPURPOSE TRUST VS	SUSTABBSMI DEVI VS	// // ()
379	WP(C)/0026167/2023	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	SIDHARTHA SANKAR RAY VS	// // ()
380	WPCRL/0000114/2023	STATE OF ODISHA KARTIKA DALEI VS	AMITAV TRIPATHY VS	// // /0 ()
381	WPCRL/0000115/2023	STATE OF ODISHA MOHAMMAD IRFAN MAHBOOB VS	ARIJEET MISHRA VS	// // /0 ()
382	ABLAPL/0008673/2023	STATE OF ODISHA SUBHAM @ NITYA PRIYA SINHA VS	DEEPAK KU SAHOO VS	// // KENDRAPARA /198 /2023 ()
383	ABLAPL/0008674/2023	STATE OF ODISHA RINKESH MISHRA VS	AMITAV DAS VS	// // BARGARH /166 /2023 ()
384	ABLAPL/0008675/2023	STATE OF ODISHA RAMESH CHANDRA SETHI VS	DEEPAK KU SAHOO VS	// // RAJNAGAR /456 /2023 ()
385	ABLAPL/0008676/2023	STATE OF ODISHA SANTOSH @ SANTOSH KUMAR MAHAKUD VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// // BAGHAMARI /128 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0008677/2023	MANORAMA JAYASINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /303 /2022 () //
387	ABLAPL/0008678/2023	MANA GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /158 /2023 () //
388	ABLAPL/0008679/2023	NUKARAJ RAYAL @ UYALLA NUKARAJU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARAYANPATNA /43 /2023 () //
389	ABLAPL/0008680/2023	LOCHAN PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /119 /2023 () //
390	ABLAPL/0008681/2023	CHINTU NAIK @ SOUMYA RANJAN NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /352 /2023 () //
391	ABLAPL/0008682/2023	AKASH @ FALGUNI SAHU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	LARAMBA /88 /2023 () //
392	ABLAPL/0008683/2023	RANJAN KUMAR SWAIN VS STATE OF ODISHA	PRASANT KISHORE RAY VS	/ /0 () //
393	ABLAPL/0008684/2023	PRASANNA THATOI @ BAPI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /77 /2023 () //
394	ABLAPL/0008685/2023	DEBASIS BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	REAMAL /247 /2023 () //
395	ABLAPL/0008686/2023	ASHOK KUMAR DALEI @ DALAEI VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BOLAGARH P.S. /103 /2023 () //
396	ABLAPL/0008687/2023	GOPALKRUSHNA BADHEI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA PS SAMBALPUR /63 /2023 () //
397	ABLAPL/0008688/2023	MANOJ @ MANOJ KUMAR PRADHAN	SANTOSH KUMAR MAHANTY	BHANJANAGAR /593 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0008689/2023	SHAKUNTALA MOHAPATRA @ SAKUNTALA MAHAPATRA	PACORA KISHORE PANDA	PARJANG /314 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0008690/2023	SAROJ BARIK	ANIRUDHA DAS	KIAKATA /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0008691/2023	AMAR NAIK @ BEHERA	SURYA KANTA PRADHAN	REAMAL /247 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0008692/2023	RAJESH KUMAR CHAND	KRUSHNA CHANDRA RATH	RUPSA /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0008693/2023	JAGANNATH BEHERA	JYOTIRMAYA SAHOO	BOLAGARH P.S. /201 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0008694/2023	TUNA @ DHAMENDRA SWAIN@ DHARMENDRA SWAIN	MANAS KUMAR CHAND	INFOVALLY UPD BHUBANESWAR /184 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0008695/2023	BABAN CHARAN NAYAK	SURESH KUMAR JENA	DHARMASALA /467 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0008696/2023	MANOJ KUMAR PATRA	MANAS KUMAR CHAND	KHURDA SADAR /227 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0008697/2023	SANTOSH MALIK	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0008698/2023	KSHIROD CHANDRA SWAIN	BIJAYA KUMAR RAGADA	TANGI /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0008699/2023	PURNA CHANDRA ROUT	BIRABAR GANTHIA	ATHGARH /169 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0008700/2023	STATE OF ODISHA SUDHANSU PATRA VS	ANIRUDHA DAS VS	// KIAKATA /69 /2023 ()
410	ABLAPL/0008701/2023	STATE OF ODISHA BHAKITARANJAN @ BHAKTARANJAN SAHOO VS	PRAMODA KUMAR MISHRA VS	// BADACHANA /199 /2023 ()
411	ABLAPL/0008702/2023	STATE OF ODISHA BIKASH PRADHAN VS	BIDYALOK MOHAPATRA VS	// BANARAPAL /297 /2023 ()
412	ABLAPL/0008703/2023	STATE OF ODISHA MAHESWAR MUDULI VS	LALITENDU BHUYAN VS	// ANANDAPUR /168 /2023 ()
413	ABLAPL/0008704/2023	STATE OF ODISHA LAXMIPRIYA SAHOO VS	DEEPAK PANDA VS	// PURI SADAR /111 /2023 ()
414	ABLAPL/0008705/2023	STATE OF ODISHA MANOJ KUMAR NAYAK VS	PIYUSH KUMAR MISHRA VS	// NANDIPADA /146 /2023 ()
415	ABLAPL/0008706/2023	STATE OF ODISHA ABHISEK BEHERA VS	ARUN KUMAR DAS (1) VS	// DHENKANAL TOWN /427 /2023 ()
416	ABLAPL/0008707/2023	STATE OF ODISHA CHANDRASEKHAR SAHU @ CHANDRADHWAJA SAHU VS	DEEPAK PANDA VS	// PURI SADAR /111 /2023 ()
417	ABLAPL/0008708/2023	STATE OF ODISHA THABIR MAJHI VS	SARBESWAR SAHOO VS	// TITILAGARH /125 /2023 ()
418	ABLAPL/0008709/2023	STATE OF ODISHA CHANDRAMANI BAGARTY VS	PRIYARANJAN SWAIN VS	// TITILAGARH /430 /2020 ()
419	ABLAPL/0008710/2023	STATE OF ODISHA BHARAT CHANDRA PARIDA VS	SURESH KUMAR JENA VS	// MANGALPUR /226 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :11/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0008711/2023	PITABASH PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /307 /2023 () //
421	ABLAPL/0008712/2023	CHITTA RANJAN MALLIK VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /227 /2023 () //
422	ABLAPL/0008713/2023	BISWA BIKASH PANIGRAHY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	MANCHESWAR P.S. /95 /2023 () //
423	ABLAPL/0008714/2023	AKASH BAL VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /227 /2023 () //
424	ABLAPL/0008715/2023	BULU BALIAR SINGH VS STATE OF ODISHA	DINESH CHANDRA RAY VS	MOHANA /21 /2022 () //
425	ABLAPL/0008716/2023	SHYAM SUNDER DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /92 /2023 () //
426	ABLAPL/0008717/2023	KALINGA KUMAR SENAPATI VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /616 /2023 () //
427	ABLAPL/0008718/2023	KISHORE CHHANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	KIAKATA /69 /2023 () //
428	ABLAPL/0008719/2023	MUDILA BALAJI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /26 /2022 () //
429	ABLAPL/0008720/2023	AJABUL KHAN @ AJIBUL KHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /199 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :11/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2023 CRLLP/57/2023	PRAGNYA PARIMITA DASH-MP	KRUSHNA CHANDRA DASH
2	43/2023 CRLMA/308/2023	ASHOK SAHOO-MP	ADV.
3	44/2023 CRLMA/309/2023	ASHOK SAHOO-MP	ADV.
4	57/2023 TRPCRL/68/2023	SANJAY GARIA-MP	ASWINI KUMAR DASH
5	112/2023 JCRLA/49/2019	BIKASH NATH-MP	MISS.MAHESWATA SAHOO (AMICUS CURIAE), KOUS
6	235/2023 CMAPL/23/2023	SOUDAMINI SUPAKAR-MP	
7	236/2023 CMAPL/587/2023	RAMESH CHANDRA PADHY-MP	ADV.
8	269/2023 CRLMP/1592/2023	ASHOK SHARMA @ ASHOK KUMAR SHARMA-MP	ARIJEET MISHRA
9	270/2023 TRP(C)/253/2023	LIZA MOHANTY-MP	PRAMOD KUMAR BOHIDAR
10	271/2023 TRP(C)/255/2023	RASHMITA SAHOO @ SAHU-MP	BHAGABAN MOHANTY
11	271/2023 MATA/140/2018	DILLIP KU.SAHOO-MP	M/S.ANINDYA KU.MISHRA
12	272/2023 MATA/266/2023	ARATI PRADHAN @ ROUT-MP	SANTOSH KUMAR DWIVEDI
13	272/2023 TRP(C)/256/2023	PINKY PRADHAN@JENA-MP	DEEPAK KUMAR DAS
14	273/2023 MATA/96/2021	SANDHYA RANI SAHOO @ MOHANTY-MP	
15	274/2023 MATA/246/2023	AMIYA KUMAR SETHI-MP	ACHYUTANANDA PATTANAIAK
16	297/2023 RPFAM/225/2023	SARADA PRASAD MOHAPATRA-MP	DEVASHIS PANDA
17	308/2023 RVWPET/205/2021	DAYAMATI BISI-MP	LAXMI SHARMA
18	309/2023 RVWPET/313/2023	PATITAPABAN KHANDA-MP	SAMVIT MOHANTY
19	338/2023 CONTC/2182/2023	BHAGABAN UPADHAYA-MP	M/S. PRAFULLA KUMAR MOHAPATRA
20	339/2023 CONTC/2182/2023	BHAGABAN UPADHAYA-MP	M/S. PRAFULLA KUMAR MOHAPATRA
21	340/2023 CONTC/5942/2023	KRUSHNA CHANDRA PRADHAN-MP	BIKRAM KESHARI MOHANTY
22	341/2023 CONTC/598/2023	CHITRASEN GHADEI-MP	
23	657/2023 FAO/506/2012	T.R.K.RAO-MP	
24	658/2023 FAO/332/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.- MP	MPJHIMBALA PATI
25	659/2023 FAO/300/2023	THE MANAGER LEGAL, M/S. MAGMA HDI G.I.CO. LTD.- MP	MP.P DUTTA
26	660/2023	LALITA MOHAN KAR-MP	

27	FAO/378/2017 661/2023	LALITA MOHAN KAR-MP	
28	FAO/378/2017 878/2023	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
29	RSA/192/2022 879/2023	CHAMPABATI KHATUA-MP	MAHESWAR MOHANTY
30	RSA/192/2022 880/2023	BULA DAS-MP	DAMODAR DEO
31	RSA/263/2023 881/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA
32	RSA/353/2023 882/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA
33	RSA/353/2023 882/2023	SUBRAT DEBATA-MP	BHABANI SANKAR TRIPATHY (1)
34	CMP/895/2023 883/2023	STATE OF ODISHA-MP	SWAYAMBHU MISHRA
35	RSA/353/2023 883/2023	PURNIMASI BHUYAN-MP	VIVEKANAND JENA
36	CMP/896/2023 884/2023	BAIJAYANTI MALLICK-MP	SUVASHISH PATTANAIAK
37	CMP/897/2023 1090/2023	GULSHER MALLICK-MP	PRATIK NAYAK
38	BLAPL/2136/2023 1091/2023	SUCHISMITA SUAR-MP	SAMIR KUMAR MISHRA
39	BLAPL/6036/2023 1092/2023	BENUDHAR SAHOO-MP	ASHOK SAHOO
40	BLAPL/3319/2023 1093/2023	BIKASH RANJAN KAR-MP	
41	BLAPL/6397/2023 1094/2023	TIRTHAYA KUMAR JATI @ SUSANTA-MP	
42	BLAPL/7831/2023 1095/2023	KHIRODH KANDHPANI-MP	TUKUNA KUMAR MISHRA
43	BLAPL/12892/2022 1096/2023	DEBDEEP PANDA @ DEBJEET PANDA-MP	
44	BLAPL/2121/2023 1363/2023	SRIDHAR MOHARANA-MP	SATYABHUSAN DAS
45	MACA/772/2023 1364/2023	SRIDHAR MOHARANA-MP	SATYABHUSAN DAS
46	MACA/772/2023 1365/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LTD.-MP	SUDANRTH ROY
47	MACA/774/2023 1366/2023	MANAGER LEGAL, CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.-MP	SOMANATH ROY
48	MACA/773/2023 1367/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD., D.O II-MP	NITISH KUMAR MISHRA
49	MACA/495/2023 1368/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	NITISH KUMAR MISHRA
50	MACA/496/2023 1369/2023	TANMAY KUMAR PRADHAN-MP	BHAGIRATHI DASH
51	MACA/775/2023 1370/2023	TANMAY KUMAR PRADHAN-MP	BHAGIRATHI DASH
52	MACA/775/2023 1372/2023	PRATIBHA KUMARI BARAL-MP	BISWAJIT MOHANTY
53	MACA/777/2023 1373/2023	GUNANIDHI BEHERA-MP	BISWAJIT MOHANTY
54	MACA/778/2023 1374/2023	GUNANIDHI BEHERA-MP	BISWAJIT MOHANTY
55	MACA/778/2023 1375/2023	DIVL. MANAGER, UNIVERSAL SOMPO G.I.CO.LTD.-MP	G.P DUTTA
56	MACA/779/2023 1485/2023	BABU BEHERA-MP	
57	ABLAPL/3879/2023 1486/2023	SUMANTA DAS-MP	
	ABLAPL/6378/2023		

58	1487/2023 ABLAPL/13321/2022	SUDAM GARIA-MP	
59	1488/2023 ABLAPL/6010/2023	SUMATI BANCHHOR-MP	
60	1489/2023 ABLAPL/6863/2023	SARAT CHANDRA DEHURY-MP	
61	1490/2023 ABLAPL/6832/2023	MINA KUMARI-MP	
62	1491/2023 ABLAPL/4708/2023	KANGALI CHARAN NAYAK-MP	
63	1492/2023 ABLAPL/18599/2019	SUDAY KUMAR DIGAL-MP	
64	1493/2023 ABLAPL/14391/2022	KAMAL LOCHAN PANDIA-MP	
65	1494/2023 ABLAPL/4951/2023	DEEPAK KUMAR BEHERA-MP	
66	1495/2023 ABLAPL/2833/2023	AJAYA SAHU-MP	
67	1496/2023 ABLAPL/1151/2022	LIPUN @ LIPUN KUMAR SASMAL-MP	
68	1497/2023 ABLAPL/2270/2023	RAHUL NAYAK-MP	
69	1498/2023 ABLAPL/5291/2023	HEMANTA KUMAR MOHAPATRA-MP	
70	1499/2023 ABLAPL/4633/2020	BADSHA KHAN-MP	
71	1927/2023 CRLA/870/2023	SURAJ AGARWAL-MP	SIDDHARTH GOUTAM DAS
72	1928/2023 CRLA/866/2023	JAGANNATH SINGH-MP	NIRANJAN LENKA
73	1929/2023 CRLA/900/2023	SISHUPAL BHUE-MP	PUSPAMITRA MOHAPATRA
74	1930/2023 CRLA/900/2023	SISHUPAL BHUE-MP	PUSPAMITRA MOHAPATRA
75	1931/2023 CRLA/901/2023	GURU PRASAD MURMU @ RAKESH-MP	MANOJ KUMAR MOHANTY (2)
76	1932/2023 CRLA/901/2023	GURU PRASAD MURMU @ RAKESH-MP	MANOJ KUMAR MOHANTY (2)
77	1933/2023 CRLA/412/2021	DAKA@DAKTAR BEHERA-MP	A.C.SARANGI
78	1934/2023 CRLA/903/2023	GOBINDA SAHU-MP	SURYAKANTA DWIBEDI
79	1935/2023 CRLA/903/2023	GOBINDA SAHU-MP	SURYAKANTA DWIBEDI
80	1936/2023 CRLA/904/2023	ROHIT SAHU @ JNUNTU-MP	ANJAN KUMAR BISWAL
81	1937/2023 CRLA/904/2023	ROHIT SAHU @ JNUNTU-MP	ANJAN KUMAR BISWAL
82	1938/2023 CRLA/139/2016	SUBASH SIKDAR-MP	M/S.RAKESH KU. DASH S.K.SAMANTARAY G.N.PARI
83	2484/2023 CRLMC/3557/2023	PRASANTA KUMAR PANIGRAHI-MP	SANTOSH KUMAR NANDA
84	2485/2023 CRLMC/3560/2023	K. SITARAM SWAMY-MP	DEBASIS SARANGI
85	2486/2023 CRLMC/3438/2023	ABHIMANYU BEHERA-MP	BIDYADHAR MANSINGA
86	2487/2023 CRLMC/3567/2023	SK. MOIUDDIN @ MAINA-MP	NARENDRA KUMAR LENKA
87	2488/2023 CRLMC/3566/2023	SRINIVASH SAHOO-MP	SUDEEP KUMAR SARANGI
88	2489/2023 CRLMC/2649/2023	SHYAM AMAT-MP	
89	2490/2023	PUSPAREKHA NAYAK-MP	JAYAKRISHNA MOHAPATRA

90	CRLMC/3572/2023 2491/2023	BAPI SAHU-MP	SAIBRATA RATH
91	CRLMC/3574/2023 2492/2023	JAYANTA JENA @ SUKURA-MP	SATYAJIT MOHAPATRA 2
92	CRLMC/3575/2023 2493/2023	CHINAPPAN SHANMUGAN-MP	ANSHUMAN RAY
93	CRLMC/3576/2023 2494/2023	GOLAK MAHANKUDA-MP	TUKUNA KUMAR MISHRA
94	CRLMC/3577/2023 2495/2023	BHAGU SAGARIA-MP	TUKUNA KUMAR MISHRA
95	CRLMC/3579/2023 2496/2023	SURENDRA MUNDA-MP	
96	CRLMC/2380/2023 2497/2023	SUNIL KUMAR PATTNAIK-MP	
97	CRLMC/574/2023 2498/2023	PRADIP KUMAR BHATTA-MP	ACHYUTANANDA PATTANAİK
98	CRLMC/3578/2023 2499/2023	SAMEL DIGAL @ SASWAT KU. DIGAL-MP	PRAMOD CHANDRA SEJPADA
99	CRLMC/3580/2023 2500/2023	PRATIMA MISHRA-MP	JAYDEEP PAL
100	CRLMC/3582/2023 2501/2023	RITESH KUMAR DASH-MP	BISWAJIT NAYAK
101	CRLMC/3584/2023 5216/2023	NADIA CHAND BEHERA-MP	SANJIB MOHANTY
102	WA/1929/2023 5217/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
103	WA/1927/2023 5218/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
104	WA/1927/2023 5219/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
105	WA/1927/2023 5220/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
106	WA/1928/2023 5221/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
107	WA/1928/2023 5222/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
108	WA/1928/2023 5223/2023	M/S.TULASI MODERN RICE MILL,KENDRAPARA-MP	ALOK KUMAR DAS
109	WA/684/2022 5224/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
110	WA/1931/2023 5225/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
111	WA/1931/2023 5226/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
112	WA/1931/2023 5227/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA	SUMPAASHISH PATTANAİK, A.G.A.
113	WA/1932/2023 5228/2023	RAKESH KUMAR SAMAL-MP	GOPAL PRASAD JENA
114	WA/410/2023 5229/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA	SUMPAASHISH PATTANAİK, A.G.A.
115	WA/1932/2023 5230/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA	SUMPAASHISH PATTANAİK, A.G.A.
116	WA/1932/2023 5231/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA	SUMPAASHISH PATTANAİK, A.G.A.
117	WA/1933/2023 5232/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA	SUMPAASHISH PATTANAİK, A.G.A.
118	WA/1933/2023 5233/2023	COMMNR-CUM-SECY, HEALTH AND F.W. DEPTT., ODISHA	SUMPAASHISH PATTANAİK, A.G.A.
119	WA/1933/2023 5234/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
120	WA/1934/2023 5235/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C

121	5236/2023 WA/1934/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
122	5237/2023 WA/1937/2023	DEBAKI RANA-MP	SUBAS CHANDRA DAS
123	5238/2023 WA/1936/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
124	5239/2023 WA/1936/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
125	5240/2023 WA/1936/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
126	5241/2023 WA/1938/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
127	12416/2023 WP(C)/26009/2023	PRADEEP KUMAR MAJHI-MP	ANIL KUMAR DAS
128	12417/2023 WP(C)/17183/2023	SANKARSANA MEKAP-MP	
129	12418/2023 WP(C)/26010/2023	SATYABAN SAHU-MP	SURYAKANTA DASH
130	12419/2023 WP(C)/26013/2023	SUMATI JENA-MP	JYOTIRMAY GUPTA
131	12420/2023 WP(C)/34793/2022	DEBARCHAN PATEL-MP	BHAKTA RANJAN BARIK
132	12421/2023 WP(C)/26015/2023	PRADIP CHANDRA DAS-MP	BISWAMBAR MOHANTY
133	12422/2023 WP(C)/26014/2023	MALAYA KUMAR NAYAK-MP	GIRIJA SANKAR MOHANTY
134	12423/2023 WP(C)/26016/2023	BIRANCHI GOUDABISI-MP	JATESWAR NAYAK
135	12424/2023 WP(C)/26017/2023	SANJAY SAWDIA-MP	AMIT PRASAD BOSE
136	12425/2023 WP(C)/15200/2015	BHARAT KU.BEHERA-MP	SUSHANTA KU JOSHI
137	12426/2023 WP(C)/26021/2023	SOUMENDRA NARAYAN PANIGRAHI-MP	GYANARANJAN SETHI
138	12427/2023 WP(C)/26022/2023	BISHNU PRASAD SAHU-MP	KRISHNA CHANDRA SAHU
139	12428/2023 WP(C)/26023/2023	CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN COOPERATIVE SOCIETY, BIRAHIMPUR, CUTTACK-MP	
140	12429/2023 WP(C)/6469/2023	MINAKETAN SAHOO-MP	
141	12430/2023 WP(C)/23848/2023	M/S GALAXY BAR AND RESTAURANT, NAYAGARH-MP	ADITYA NARAYAN RAY
142	12431/2023 WP(C)/26024/2023	SAROJINI DAS-MP	PRASANTA KUMAR SATAPATHY
143	12432/2023 WP(C)/26025/2023	M/S SUBHALAXMI TRADERS, ANGUL-MP	PRANAYA KISHORE HARICHANDAN
144	12433/2023 WP(C)/26027/2023	SHYAMANANDA MOHAPATRA-MP	PRASANNA KUMAR PANDA 3
145	12434/2023 WP(C)/8491/2023	PRASHANT KUMAR SINGH-MP	SANATAN DAS
146	12435/2023 WP(C)/30487/2021	SHARK MINES AND MINERALS PVT. LTD.-MP	DR. KEDAR NATH TRIPATHY
147	12436/2023 WP(C)/26030/2023	MAA SANTOSHI WSHG, GANJAM-MP	LAXMIDHAR DASH
148	12437/2023 WP(C)/26032/2023	ARUN KUMAR-MP	PRASANTA KUMAR TRIPATHY
149	12438/2023 WP(C)/9597/2022	DR. SAMBIT KUMAR BEHERA-MP	S.K.SAMAL, PRANAB KUMAR GHOSE
150	12439/2023 WP(C)/26033/2023	ROJALIN MOHAPATRA-MP	SAUBHAGYA KUMAR SAMAL
151	12440/2023 WP(C)/26034/2023	JHUMURI NAYAK-MP	SAUBHAGYA KUMAR SAMAL
152	12441/2023	CHINMAYEE PANIGRAHI-MP	SAUBHAGYA KUMAR SAMAL

153	WP(C)/26036/2023 12442/2023	HARAPRIYA PATRA-MP	SAUBHAGYA KUMAR SAMAL
154	WP(C)/26038/2023 12443/2023	DR. SAI SIKAN JENA-MP	SATYA PRAKASH NATH
155	WP(C)/26040/2023 12444/2023	SITAKANTA SAHU-MP	NIHAL RATH
156	WP(C)/26042/2023 12445/2023	STATE SOCIAL WELFARE BOARD-MP	M/S.DIBYENDU CHAKRABARTY
157	WP(C)/3330/2017 12446/2023	NIRUPAMA SAHOO-MP	SAIBRATA RATH
158	WP(C)/26043/2023 12447/2023	BHAJAKRISHNA PANDA-MP	
159	WP(C)/24368/2023 12448/2023	ANURADHA SIAL-MP	SATYABRATA SENAPATI
160	WP(C)/26059/2023 12449/2023	RANU HALDAR-MP	PRATIK DASH
161	WP(C)/26071/2023 12450/2023	BISHNUPRIYA DAS-MP	KALPANA NAYAK
162	WP(C)/26072/2023 12451/2023	ALLADINI MISHRA-MP	MANOJ KUMAR MOHANTY (2)
163	WP(C)/26074/2023 12452/2023	PADMAN MALI-MP	SUBHRANSU BHUSAN MOHANTY
164	WP(C)/23133/2022 12453/2023	MARKAND GOUDA-MP	SUBHRANSU BHUSAN MOHANTY
165	WP(C)/23135/2022 12454/2023	BHARAT CHANDRA KHILAR @ BHARAT CHANDRA KHILAR-MP	PRATIK DASH
166	WP(C)/26077/2023 12455/2023	ULLASH SAMANTARAY-MP	
167	WP(C)/25286/2023 12456/2023	PRANAB KUMAR DAS-MP	M/S BIBEKANANDA BHUYAN
168	WP(C)/20311/2018 12457/2023	PRABAN KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
169	WP(C)/20335/2018 12458/2023	PRANAB KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
170	WP(C)/20338/2018 12459/2023	PRANAB KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
171	WP(C)/20340/2018 12460/2023	SUDAM MEHER-MP	BICITRA NARAYAN SATAPATHY
172	WP(C)/26081/2023 12461/2023	PRANAB KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
173	WP(C)/20341/2018 12462/2023	PRANAB KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
174	WP(C)/20345/2018 12463/2023	PRANAB KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
175	WP(C)/20347/2018 12464/2023	PRANAB KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
176	WP(C)/20348/2018 12465/2023	PRANAB KUMAR DAS-MP	M/S.BIBEKANANDA BHUYAN
177	WP(C)/20354/2018 12466/2023	KHAGESWAR KHATUA-MP	
178	WP(C)/10563/2021 12467/2023	PANKAJ KUMAR RAI-MP	MANORANJAN MOHAPATRA
179	WP(C)/20307/2023 12468/2023	MAA MANGALA CONSTRUCTION PVT. LTD., KENDUJHAR-MP	JAGAMOHAN PATTANAIAK
180	WP(C)/26090/2023 12469/2023	M/S SNS INDUSTRIAL WORKS, ANGUL-MP	JAGAMOHAN PATTANAIAK
181	WP(C)/26091/2023 12470/2023	DEBASHISH DAS-MP	DURGA PRASAD PRADHAN
182	WP(C)/1647/2023 12471/2023	PINKU JENA-MP	AUROVINDA MOHANTY
183	WP(C)/18911/2021 12472/2023	M/S MAA DURGA DISTRIBUTOR, GANJAM-MP	SANTOSH KUMAR MAHANTY
	WP(C)/26096/2023		

184	12473/2023 WP(C)/26097/2023	SHREE JAGANNATH MAHAAPRABHU BIJE PURI-MP	ALOK KUMAR PANDA
185	12474/2023 WP(C)/26099/2023	SHREE JAGANNATH MAHAPRABHU BIJE, PURI-MP	ALOK KUMAR PANDA
186	12475/2023 WP(C)/26105/2023	DUSHASAN MANAHIRA-MP	BAIDHAR SAHOO
187	12476/2023 WP(C)/14863/2014	SACHIKANTA DAS-MP	MANESH KUMAR NAYAK
188	12477/2023 WP(C)/25835/2023	MANORANJAN MUDULI-MP	PURNA CHANDRA MOHARANA
189	12478/2023 WP(C)/26112/2023	SAMARENDRA SEKHAR DEO-MP	SUBHAM SHARMA
190	12479/2023 WP(C)/39600/2021	MURALIDHAR ROUT-MP	PITAMBAR BEHERA
191	12480/2023 WP(C)/26113/2023	MAMATA NAYAK-MP	BIBHUTI BHUSAN MISHRA
192	12481/2023 WP(C)/23887/2023	SUMITRA PATTANAYAK-MP	
193	12482/2023 WP(C)/26119/2023	BIREN PRADHAN-MP	AVIJIT PATNAIK
194	12483/2023 WP(C)/9114/2022	HRUSHIKESH TRIPATHY-MP	KSHIROD KUMAR ROUT
195	12484/2023 WP(C)/29894/2022	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLIK
196	12485/2023 WP(C)/7325/2012	ABHIMANYU JENA-MP	M/S
197	12486/2023 WP(C)/18805/2022	BIMAL KUMAR PRADHAN-MP	DAYANIDHI MOHANTY
198	12487/2023 WP(C)/8290/2016	BHARAT KU.JANI-MP	
199	12488/2023 WP(C)/26127/2023	SWAGATIKA BISOI-MP	RAJESH RANJAN SAHOO
200	12489/2023 WP(C)/14492/2021	GLP DEVELOPERS LTD-MP	MANOJ VERMA
201	12490/2023 WP(C)/26130/2023	BAIKUNTHA BEJA-MP	DIPTI RANJAN BHOKTA
202	12491/2023 WP(C)/21379/2023	RAJALAXMI BARIK-MP	
203	12492/2023 WP(C)/26129/2023	M/S PROTECH TELELINKS, HIMACHAL PRADESH-MP	SOUGAT MISHRA
204	12493/2023 WP(C)/21384/2023	PRAMODINI PANDA-MP	
205	12494/2023 WP(C)/26128/2023	SHALIMAR CHEMICAL WORKS (P) LTD., CALCUTTA-MP	SATYA RANJAN PATI
206	12495/2023 WP(C)/22000/2023	DR. PRATIMA UPADHAYA-MP	
207	12496/2023 WP(C)/2699/2010	G.GUREI READY-MP	
208	12497/2023 WP(C)/14975/2022	LINGARAJ NAYAK-MP	PRAMOD KUMAR PATNAIK
209	12498/2023 WP(C)/14975/2022	LINGARAJ NAYAK-MP	PRAMOD KUMAR PATNAIK
210	12499/2023 WP(C)/26134/2023	MANORANJAN SWAIN-MP	PRASANNA KUMAR RATH
211	12500/2023 WP(C)/26146/2023	AMIT BARLA-MP	GHANASHYAM NAMTOAR
212	12501/2023 WP(C)/25806/2023	PRAKASH ROADLINES CORPORATION LTD., KOLKATA-MP	AVIJIT PATNAIK
213	12502/2023 WP(C)/26160/2023	DR. AMAR KUMAR BHAGAT-MP	MANOJ KUMAR PATI
214	12503/2023 WP(C)/26163/2023	DR. AMAR KUMAR BHAGAT-MP	MANOJ KUMAR PATI
215	12504/2023	NABAGHANA DEMONSTRATION MULTIPURPOSE TRUST, BBSR, KOLKATA-MP	SEBASTIAN MI DEVI

